

SLP(Crl.)No. 1214 OF 2001
ITEM No.24

Court No. 4

SECTION II
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 1214/2001

(From the judgement and order dated 12/09/2000 in CRLRP 240/99
of The HIGH COURT OF KARNATAKA AT BANGALORE)

STATE OF KARNATAKA

Petitioner (s)

VERSUS

SHARANAPPA BASANAGOUDA AREGOUDAR

Respondent (s)

Date : 09/01/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.T. THOMAS
HON'BLE MR. JUSTICE S.N. PHUKAN

For Petitioner (s)

Mr. N. Ganpathy,Adv.

For Respondent (s)

Mr. Shankar Divate,Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J.

.SP2

List this matter for final disposal.

.SP1

(N.K. Goel)
Court Master

(H.K. Bhatia)
Court Master